

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**


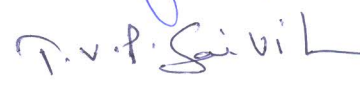
**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/03/2017 AT
10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : CP/1/2017
NAME OF THE PETITIONER(S) : Mr. Abhijit Surlaker & Another
NAME OF THE RESPONDENT(S) : M/s Aveda Infotech Pvt. Ltd. & 2 others
UNDER SECTION : 241/242

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1. S. GIRITHARAN	Counsel for R2 + R3	
Cibi Vishnu	Counsel for	
T.V.P. Sai Vihari	Petitioner	

ORDER

Shri T V P Sai Vihari, counsel for petitioner present. Proxy representing counsel for respondents present and stated that the counsel is hospitalised and hence sought time for submitting arguments. Time extended at request. Put up on 21.03.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)